

C. A. T. Bench, JAIPUR

Date of Order

T.A. - 698/86

Orders

16/12/93

Mr. P-V-Caula - Counsel for applicant.
Mr. Manish Bhandari - Counsel for respondents.

In view of the submissions made by Mr. Bhandari Counsel for respondents, that the applicant was already been promoted, the T.A. has become infructuous. The same is dismissed accordingly.

B. B. Mahajan
(B. B. Mahajan)
Member (Adm.)

D. L. Mehta
(D. L. Mehta)
Vice-Chairman

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